



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30-05-2022 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: JUSTICE (RETD.) SMT. S. RAMATHILAGAM, MEMBER (JUDICIAL)
SHRI B.ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/549(CHE)2022

PETITION NUMBER : CP(IB)/690(CHE)/2020

NAME OF THE PETITIONER : S Vasudevan(RP)
M/s Techmed Health Centre and Diagnostic Pvt Ltd

NAME OF THE RESPONDENTS : Techmed Health Centre and Diagnostic Pvt Ltd &
Other

UNDER SECTION : Sec 12A R/w Regulation 30A



6)IA(IBC)/549(CHE)2022 IN CP(IB)/690(CHE)/2020

ORDER

Counsel on record for RP Ms. Madhusruthi Neelakantan is represented by Ld. Counsel Ms. R. Krithajnya. Counsel for Operational Creditor is represented by Ms. Pooja Jain.

Both the parties have entered in to settlement and accordingly 12A Application has been filed. As per Form "FA" filed on behalf of the Applicant through Mr. S. Vasudevan, Resolution Professional, they are withdrawing the application CP(IB)/690(CHE)/2020, based upon the Memorandum of Settlement duly executed by both the parties. The Memorandum of Settlement is taken on record.

Accordingly, IA(IBC)/549(CHE)2022 stands **allowed** and CP(IB)/690(CHE)/2020 stands **dismissed as withdrawn**.

Detailed order follows.

-sd-

B. ANIL KUMAR
Member (Technical)

phk

-sd-

Justice (Retd.) S. RAMATHILAGAM
Member (Judicial)